

## CORRIGENDUM

New Delhi, the 27th August, 2020

### (Income-tax)

**S.O. 2904(E).**—In the notification of the Government of India, Ministry of Finance, Department of Revenue, Central Board of Direct Taxes, number S.O. 2757(E), dated 13<sup>th</sup> August, 2020 published in Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), in the Schedule, namely,-

(i) the entries at column number (2) and (3) of Sl. No. 2076 to 2105 (2076-2105), shall be replaced with the following entries:-

Sl.No.	INCOME-TAX AUTHORITY	HEADQUARTERS
(1)	(2)	(3)
2076	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-9, Kolkata	KOLKATA
2077	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-9, Kolkata	KOLKATA
2078	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(1), Kolkata	KOLKATA
2079	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-9(1)(1), Kolkata	KOLKATA
2080	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(2), Kolkata	KOLKATA
2081	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(3), Kolkata	KOLKATA
2082	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(4), Kolkata	KOLKATA
2083	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(5), Kolkata	KOLKATA
2084	Income-tax Officer (ReAC) (Assessment Unit)-9(1)(6), Kolkata	KOLKATA
2085	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(2), Kolkata	KOLKATA
2086	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 9(2)(1), Kolkata	KOLKATA
2087	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(2), Kolkata	KOLKATA
2088	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(3), Kolkata	KOLKATA
2089	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(4), Kolkata	KOLKATA
2090	Income-tax Officer (ReAC) (Assessment Unit)-9(2)(5), Kolkata	KOLKATA

2091	Income-tax Officer (ReAC) (Assessment Unit)- 9(2)(6), Kolkata	KOLKATA
2092	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(3), Kolkata	KOLKATA
2093	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 9(3)(1), Kolkata	KOLKATA
2094	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(2), Kolkata	KOLKATA
2095	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(3), Kolkata	KOLKATA
2096	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(4), Kolkata	KOLKATA
2097	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(5), Kolkata	KOLKATA
2098	Income-tax Officer (ReAC) (Assessment Unit)-9(3)(6), Kolkata	KOLKATA
2099	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-9(4), Kolkata	KOLKATA
2100	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-9(4)(1), Kolkata	KOLKATA
2101	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(2), Kolkata	KOLKATA
2102	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(3), Kolkata	KOLKATA
2103	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(4), Kolkata	KOLKATA
2104	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(5), Kolkata	KOLKATA
2105	Income-tax Officer (ReAC) (Assessment Unit)-9(4)(6), Kolkata	KOLKATA

(ii) the entries

- (a) at Sl. No. 3316 and 3317 (3316-3317), in Column (2) & (3) the word “Shimla” shall be read as the word “Ludhiana”.
- (b) at Sl. No. 3521 and 3522 (3521-3522), in Column (2) & (3) “Panchkula” shall be read as the word “Shimla”.
- (c) Sl. No. 3468 to 3497 (3468-3497) shall be deleted and the following entries shall be inserted below Sl. No. 3522 :-

Sl.No.	INCOME-TAX AUTHORITY	HEADQUARTERS
(1)	(2)	(3)
3522a	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Shimla	Shimla
3522b	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Shimla	Shimla
3522c	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Shimla	Shimla
3522d	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Shimla	Shimla
3522e	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Shimla	Shimla
3522f	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Shimla	Shimla
3522g	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Shimla	Shimla

3522h	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Shimla	Shimla
3522i	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Shimla	Shimla
3522j	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Shimla	Shimla
3522k	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Shimla	Shimla
3522l	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Shimla	Shimla
3522m	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Shimla	Shimla
3522n	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Shimla	Shimla
3522o	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Shimla	Shimla
3522p	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Shimla	Shimla
3522q	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Shimla	Shimla
3522r	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Shimla	Shimla
3522s	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Shimla	Shimla
3522t	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Shimla	Shimla
3522u	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Shimla	Shimla
3522v	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Shimla	Shimla
3522w	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Shimla	Shimla
3522x	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Shimla	Shimla
3522y	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Shimla	Shimla
3522z	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Shimla	Shimla
3522aa	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Shimla	Shimla
3522ab	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Shimla	Shimla
3522ac	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Shimla	Shimla
3522ad	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Shimla	Shimla

(iii) the entries at Sl. No. 3793 to 3822 (3793-3822), shall be deleted,

(iv) below Sl. No. 4017, the following table having column No. (1), (2) & (3) shall be inserted and placed under the administrative control of CCIT (ReAC), Bareilly –

Sl.No.	INCOME-TAX AUTHORITY	HEADQUARTERS
(1)	(2)	(3)
4017a	Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Haldwani	Haldwani
4017b	Income-tax Officer (HQ), O/o Principal Commissioner of Income-tax (ReAC) (Assessment Unit)-1, Haldwani	Haldwani
4017c	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1), Haldwani	Haldwani

4017d	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(1)(1), Haldwani	Haldwani
4017e	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(2), Haldwani	Haldwani
4017f	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(3), Haldwani	Haldwani
4017g	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(4), Haldwani	Haldwani
4017h	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(5), Haldwani	Haldwani
4017i	Income-tax Officer (ReAC) (Assessment Unit)-1(1)(6), Haldwani	Haldwani
4017j	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(2), Haldwani	Haldwani
4017k	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(2)(1), Haldwani	Haldwani
4017l	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(2), Haldwani	Haldwani
4017m	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(3), Haldwani	Haldwani
4017n	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(4), Haldwani	Haldwani
4017o	Income-tax Officer (ReAC) (Assessment Unit)-1(2)(5), Haldwani	Haldwani
4017p	Income-tax Officer (ReAC) (Assessment Unit)- 1(2)(6), Haldwani	Haldwani
4017q	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(3), Haldwani	Haldwani
4017r	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)- 1(3)(1), Haldwani	Haldwani
4017s	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(2), Haldwani	Haldwani
4017t	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(3), Haldwani	Haldwani
4017u	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(4), Haldwani	Haldwani
4017v	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(5), Haldwani	Haldwani
4017w	Income-tax Officer (ReAC) (Assessment Unit)-1(3)(6), Haldwani	Haldwani
4017x	Additional /Joint Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4), Haldwani	Haldwani
4017y	Deputy /Assistant Commissioner of Income-tax (ReAC) (Assessment Unit)-1(4)(1), Haldwani	Haldwani
4017z	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(2), Haldwani	Haldwani
4017aa	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(3), Haldwani	Haldwani
4017ab	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(4), Haldwani	Haldwani
4017ac	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(5), Haldwani	Haldwani
4017ad	Income-tax Officer (ReAC) (Assessment Unit)-1(4)(6), Haldwani	Haldwani

[Notification No. 70/2020/F. No. 187/3/2020 (ITA.-I)]

GULZAR AHMAD WANI, Under Secy.

**Note :** The principal notification number 65/2020 was published in the Gazette of India, Extraordinary Part II, Section 3, Sub-section (ii) *vide* number S.O. 2757(E).